

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 09-07-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	L.A.C.	230/06	Evidence
2	O.S.	421/06	Evidence
3	O.S.	669/06	Evidence
4	O.S.	581/08	Evidence
5	O.S.	740/06	Evidence
6	O.S.	741/06	Evidence
7	O.S.	742/06	Evidence
8	O.S.	743/06	Evidence
9	O.S.	649/07	Evidence
10	O.S.	538/08	Evidence
11	O.S.	667/08	Evidence
12	O.S.	752/08	Evidence
13	O.S.	804/08	Evidence
14	O.S.	882/08	Evidence
15	M.C.	63/20	Evidence
AFTERNOON SESSION			
1	O.S.	401/07	Arguments
2	O.S.	796/07	Arguments
3	Misc.	11/2012	Arguments
4	O.S.	520/07	Hearing
5	Misc.	1/2011	Hearing
6	O.S.	751/16	Hearing
7	L.A.C.	27/07	Steps
8	O.S.	2237/06	Hearing
9	O.S.	471/07	Hearing
10	O.S.	252/19	Hearing
11	O.S.	137/11	Amendment
12	O.S.	813/16	Amendment
13	O.S.	302/10	Objections
14	O.S.	163/14	Objections
15	Ele. Petn.	3/2021	Objections

Prl. Senior Civil Judge & JMFC,
Devanahalli.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 09-07-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	1049/2007
2	O.S.	1164/2007
3	O.S.	333/2008
4	O.S.	465/2009
5	O.S.	678/2009
6	O.S.	57/2010
7	O.S.	482/2011
8	O.S.	451/2015
9	O.S.	300/2020
10	O.S.	357/2021
11	O.S.	149/2008
12	O.S.	288/2021
13	O.S.	512/2009
14	FDP	13/2011
15	O.S.	269/2013
AFTERNOON SESSION		
16	O.S.	178/2010
17	FDP	7/2010
18	O.S.	202/2013
19	O.S.	81/2016
20	O.S.	434/2020
21	O.S.	659/2009
22	O.S.	523/2010
23	O.S.	492/2010
24	Misc	19/2015
25	O.S.	656/2015
26	O.S.	835/2015
27	O.S.	360/2021
28	O.S.	60/2016
29	Misc	10/2016
30	O.S.	34/2017

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 09-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<u>EVIDENCE</u>	<u>HEARING</u>
1. O.S.778/2008	1. O.S.648/2013
2. O.S.524/2010	2. O.S.110/2017
3. C.C.386/2006	
4. C.C.1351/2016	3. O.S.48/2018
5. C.C.3956/2016	4. O.S.94/2018
	5. O.S.124/2018
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
6. C.C.3287/2015	6. O.S.534/2009
<u>WARRANT</u>	7. O.S.658/2009
7. C.C.1044/2015	8. O.S.96/2013
8. C.C.1232/2015	
<u>CALL ON</u>	<u>SETTLEMENT</u>
9. C.C.1724/2018	9. O.S.270/2009
10. Cr.89/2021(CTPS)	10. O.S.430/2014
11. Cr.85/2021(VPS)	11. O.S.196/2015
	12. O.S.796/2015
<u>HEARING</u>	13. O.S.122/2018
12. P.C.R..../21(Ramesh Babu.K.N)	<u>OBJECTION</u>
13. P.C.R..../21(Muniraju)	14. O.S.84/2010
14. P.C.R..../21(Kumaresh)	<u>NEW SUIT</u>
<u>ADVANCE</u>	15. O.S.226/2021
15. O.S.192/2021	

NOTE: All the advocates are requested to strictly follow SOP dated 25/06/2021 issued by the Hon'ble High Court of Karnataka.

C/c Addl.Civil Judge & JMFC.,